Dear Sir/Madam,

Subject:-Action Plan of CBIC for 2020-21-regarding.

Your kind attention is invited to the Action Plan 2020-21 which has been approved by the Board, wherein it has been emphasized to increase the no. of AEOs to 4750 by 31st March, 2021 from the present no. of 4320 (as on 10.07.2020).

2. In this regard, to achieve the AEO target allocated by the Board as per Action Plan 2020-21, it is requested that the field formations under your jurisdiction may be duly sensitized so as to ensure delivery of the said target within the prescribed time frame. In order to have a uniform and focused approach by all the AEO zones on this issue, it is requested that:

(i). All pending AEO T-1 applications may be processed on priority. Para 4.4.4. of Circular No. 33/2016-Customs dated 22.07.2016, provides 30 days for processing & accrediting T-1 applications, which needs to be kept in consideration at all times.

(ii). Efforts may be made to rope in entities falling under top 100 Importer/Exporter of your respective zones under AEO programme.

(iii). Similarly, top LO Operators may also be identified for your zone to be brought under AEO programme.

3. Lastly, emphasis is again placed on the timely disposal of pending AEO-T1 online application so that the target is reached at the earliest.

With

Yours sincerely,

(Pradeep Kumar)
Chief Commissioner & AEO Programme Manager, 
Directorate of International Customs

PRAMOD KUMAR
Chief Commissioner
Directorate of International Customs
New Delhi

To
All the Chief Commissioners,
Customs Zone.